

Office of the Principal District Judge,
Guntur, Dated : 01.07.2020

NOTICE

This matter viz., IA.No.898/2017 was already heard prior to lock down. Both parties are requested to take note that Order/Judgment will be pronounced in this matter on 3.7.2020. If either party has any objection for pronouncing the order/ Judgment and intends to have any further hearing or reopening of the matter may present reopen application through e-mail viz., djgtr@nic.in on or before 02.7.2020, otherwise order/ Judgment will be pronounced on 3.7.2020.

// B.O.C.//

Sd/- XXXXX

**ADMINISTRATIVE OFFICER,
DISTRICT COURT, GUNTUR.**

To

**Sri K. Siva Rama Prasad, Advocate for petitioner
Sri Kolli Sankara Rao, Advocate for respondents .**

Office of the Principal District Judge,
Guntur, Dated : 01.07.2020

NOTICE

This matter viz., IA.No.1531/2018 was already heard prior to lock down. Both parties are requested to take note that Order/Judgment will be pronounced in this matter on 3.7.2020. If either party has any objection for pronouncing the order/ Judgment and intends to have any further hearing or reopening of the matter may present reopen application through e-mail viz., djgtr@nic.in on or before 02.7.2020, otherwise order/ Judgment will be pronounced on 3.7.2020.

// B.O.C.//

Sd/- XXXXX

**ADMINISTRATIVE OFFICER,
DISTRICT COURT, GUNTUR.**

To

**Sri V.Siva Nageswara Rao, Advocate for petitioner
Sri J. Ranga Raju, Advocate for respondents 1 to 5 .
Sri M. Satish Kumar, advocate for 6th respondent.**

Office of the Principal District Judge,
Guntur, Dated : 01.07.2020

NOTICE

This matter viz., IA.No.1532/2018 was already heard prior to lock down. Both parties are requested to take note that Order/Judgment will be pronounced in this matter on 3.7.2020. If either party has any objection for pronouncing the order/ Judgment and intends to have any further hearing or reopening of the matter may present reopen application through e-mail viz., djgtr@nic.in on or before 02.7.2020, otherwise order/ Judgment will be pronounced on 3.7.2020.

// B.O.C.//

Sd/- XXXXX

**ADMINISTRATIVE OFFICER,
DISTRICT COURT, GUNTUR.**

To

Sri V.Siva Nageswara Rao, Advocate for petitioner

Sri J. Ranga Raju, Advocate for respondents .